of India to steamer companies, airlines and travel agents to obtain the approval of the Bank before booking passengers for abroad and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): A statement is laid on the Table of the House.

#### STATEMENT

The Reserve Bank of India have issued instructions to the effect +hat it is necessary for persons resident in India to get the clearance of the Reserve Bank before being allowed to book their passages. Such a clearance is not necessary where a person has been granted exchange by the Reserve Bank to undertake the journey or has been specifically granted permission by Bank to book his passage. These restrictions do not also apply to booking of deck passages between India, Burma, Ceylon, Malaya, Singapore, Pakistan, Persian Gulf ports and East Africa.

These instructions have been issued with a view to arresting the leakage of foreign exchange that was otherwise taking place on account of persons proceeding abroad without obtaining foreign exchange from the Reserve Bank.

UNTVERSnTES AT INDORE AND GWALIOR

# SHRI NIRANJAN SINGH

# SHRI R. S. KHANDEKAR:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government have approved the setting up of new Universities at Indore and Gwalior in the State of Madhya Pradesh; and
- (b) if so, by when these Universities are likely to be established?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir.

(b) The Government of India have no information. This is a matter for the State Government to decide.

### ARREST OP BOOTLEGGERS BY DELHI EXCISE INTELLIGENCE BUREAU

- •111. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of bootleggers arrested by the Delhi Excise Intelligence Bureau in the last six months and the quantities of illicit liquor seized; and
- (b) the steps taken by Government to curb the traffic in illicit liquor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) A statement is laid on the Table of the House.

(b) The working of the Excise Department has been re-arranged on zonal basis and 5 enforcement zones have been created.

The Excise Intelligence Bureau has been strengthened.

The notorious areas are frequently visited and combed by the excise staff.

Surprise round-the-clock picketting on border points is arranged occasionally.

#### STATEMENT

The information is as follows:

Month (1962)					No. of persons arrested	Quantity seized (in bot- tles)
January					8	102
Februar	y			*	8	169
March		.4		*:	11	352
April				*/	4	314
May				50	9	203
June	ĕ	10		ŧ	11	314
TOTAL					51	1454